

**IN THE COURT OF SHRI DINESH KUMAR,  
CHIEF METROPOLITAN MAGISTRATE,  
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI**

दिनेश कुमार  
DINESH KUMAR  
मुख्य, मेट्रोपॉलिटन मैजिस्ट्रेट  
पंडाधिकारी  
Chief Metropolitan Magistrate  
कमरा नं. 68  
जिला चतुर्थ न्यायालय  
North-East District  
Karkardooma Courts, Delhi

**Cause List for 12.01.2021**

PP Saab	Shri Pradeep Kumar	9999870056	<a href="mailto:pradeepkumar960@gmail.com">pradeepkumar960@gmail.com</a>
Reader	Shri Inderjeet Kumar	9968511908	<a href="mailto:readerchinortheast@gmail.com">readerchinortheast@gmail.com</a>
Ahlmad	Dharmendra Kumar	9718503547	<a href="mailto:sharmakaran561986@gmail.com">sharmakaran561986@gmail.com</a>
Asstt. Ahlmad	Mrs. Mamta Garg	8810485700	
Asstt. Ahlmad	Ms. Indu Sidharth	9811272004	

**PENDING APPLICATIONS**

Sl.	FIR No.	PS	U/s	Title	Purpose
1	134/20	Dayal Pur	147/148/149/ 143A/307/39 5/436/455/ 505/201/114/ 120-B/34 IPC & 25/27 Arms Act	State Vs. Mohd. Furkan 9810095705 <a href="mailto:ahmadmewati467@gmail.com">ahmadmewati467@gmail.com</a>	Application U/s 207 Cr.P.C.
2	98/20	Karawal Nagar	147/148/149/ 307 IPC	State Vs. Not Known 9810034786 <a href="mailto:advakhtar786@gmail.com">advakhtar786@gmail.com</a>	Application U/s 156(3) Cr.P.C. for calling status report from SHO/IO
3	94/20	New Usman Pur	307/324/147/ 148/149/120 B IPC	State Vs. Badshah Khan 9953287255, 9868962350 <a href="mailto:deepakvedwan@gmail.com">deepakvedwan@gmail.com</a>	Application for cancellation of proceedings 82 crpc
4	68/20	Gokal Puri	147/148/149/ 436 IPC	State Vs. Md. Faisal 9560968575 <a href="mailto:lexjudis.law@gmail.com">lexjudis.law@gmail.com</a>	Application U/s 207 Cr.P.C.
5	81/20	Gokalpuri	147/148/149 IPC	ST VS MD. FAISAL 9560968575 <a href="mailto:lexjudis.law@gmail.com">lexjudis.law@gmail.com</a>	Application u/s 207 crpc
6	101/20	Crime Branch	109/147/148/ 149/436 IPC	State Vs. Tahir Hussain 9643349576 <a href="mailto:rizwanoffice0506@gmail.com">rizwanoffice0506@gmail.com</a>	Application for release of mobile on superdari bearing
7	101/20	Crime Branch	109/147/148/ 149/436 IPC	State Vs. Tahir Hussain 9643349576 <a href="mailto:rizwanoffice0506@gmail.com">rizwanoffice0506@gmail.com</a>	Application for de- freezing of applicant's registered bank account
8	241/20	K.KHAS	147/148/149 IPC	ST VS MD. ARIF 9910595051 <a href="mailto:smalik5051@gmail.com">smalik5051@gmail.com</a>	App. Seeking transfer the case CBI to DIU or any other agency
9	33/20	Gokal Puri	147/148/149/ 436/427 IPC	State Vs. Not Known Applicant Hashimuddin	Superdari

				7862930001	
10	33/20	Gokal Puri	147/148/149/ 436/427 IPC	State Vs. Not Known Applicant Hashimuddin 7862930001	Superdari

**FRESH APPLICATIONS**

1	134/20	Crime Branch	147/148/149/ 436/395/307/ 120B/34 IPC	State Vs. Faisal Farooq 9810323897 <a href="mailto:gauravkochar@hotmail.com">gauravkochar@hotmail.com</a>	Application for committal of the case
2	134/20	Crime Branch	147/148/149/ 436/395/307/ 120B/34 IPC	State Vs. Faisal Farooq 9810323897 <a href="mailto:gauravkochar@hotmail.com">gauravkochar@hotmail.com</a>	Application for return of FDR
3	134/20	Crime Branch	147/148/149/ 436/395/307/ 120B/34 IPC	State Vs. Faisal Farooq 9810323897 <a href="mailto:gauravkochar@hotmail.com">gauravkochar@hotmail.com</a>	Application for return of passport